

BEFORE THE LEARNED NATIONAL COMPANY LAW TRIBUNAL

KOLKATA BENCH

Case No: C.P (IB). No. 146/KB/2019

In the matter of:

Reliance Commercial Finance Limited (Financial Creditor)

Vs

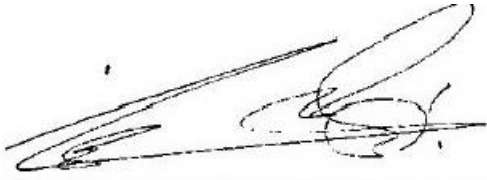
Vista Mining Private Limited (Corporate Debtor)

List of Creditors as stipulated under clause (d) of sub regulation (2) of regulation 13 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 is being filed by Soumitra Lahiri, Resolution Professional of Vista Mining Private Limited, having registration number IBBI/IPA-001/IP-P00734/2017-2018/11232 with the Insolvency and Bankruptcy Board of India.

The application for Corporate Insolvency Resolution Process filed by Reliance Commercial Finance Limited , a Financial Creditor under Section 7 of the Insolvency & Bankruptcy Code, 2016 read with rule 6 of Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules 2016 was admitted by The Learned Kolkata Bench of National Company Law Tribunal, Kolkata vide Order No. C.P (IB). No. 146 KB/2019 dated 25th February 2020, wherein Mr. Kanchan Dutta, Insolvency Professional having registration number: IBBI/IPA-001/IP-P00202/2017-18/10391 was appointed as the Interim Resolution Professional.

In the second meeting of the Committee of Creditors, held on 19th March 2020, with voting rights of 85.31%, the Committee of Creditors resolved to replace the Interim Resolution Professional and appoint the undersigned as the Resolution Professional. Vide order, dated 03rd August 2020, the Learned Kolkata Bench of National Company Law Tribunal, Kolkata per Order No. C.P (IB). No. 146 KB/2019 appointed Dr. Soumitra Lahiri, Insolvency Professional, having registration number : IBBI/IPA-001/IP-P00734/2017-18/11232 as the Resolution Professional of Vista Mining Private Limited in conformity with clause (b) of sub section (3) of section 22 of the Insolvency and Bankruptcy Code, 2016.

In compliance with clause (d) of sub regulation (2) of Regulation 13 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 a report certifying the Constitution of Creditors is enclosed at Annexure A in triplicate.



Soumitra Lahiri
INSOLVENCY PROFESSIONAL
REGN. NO.: IBBI/IPA-001/IP-P00734/2017-18/11232

Soumitra Lahiri

Resolution Professional in the matter of Vista Mining Private Limited (CORPORATE DEBTOR)

Registration Number: IBBI/IPA-001/IP-P00734/2017-2018/11232

Date: October 05, 2020

Place: Kolkata

VISTA MINING PRIVATE LIMITED

**LIST OF CREDITORS AS ON THE DATE OF COMMENCEMENT OF CORPORATE INSOLVENCY RESOLUTION
PROCESS (25TH FEBRUARY 2020)**

Sl No	Name of Creditors	Address	Amount claimed by the Creditors (In Rs.)	Amount admitted (In Rs. Crore)	Security Interest, if any, in respect of such claim (in Rupees)
Secured Financial Creditors					
1	Hinduja Leyland Finance Limited	Mr. S. Dubey, Legal Head, 27A Developed Industrial Estate, Gundy, Chennai - 600032	14,74,03,343	14.74	Secured creditor _ Security interest annexed hereto
2	Reliance Commercial Finance Limited	Mr. J. Mondal, Manager - Collections Legal, 9B, Wood Street, 4th Floor, Kolkata 700016	3,99,45,892	3.98	Secured creditor _ Security interest annexed hereto
3	SREI Equipment Finance Limited	Mr. Abhishek Verma, Senior Manager. SFG, Plot No. Y-10, Block-EP, Sector-V, Salt Lake City, Kolkata-700091	1,06,52,195	1.07	Secured creditor _ Security interest annexed hereto
4	IndusInd Bank Limited	Mr. M. Roy, Deputy Manager-legal, Duckback House, 2nd Floor, 41, Shakespeare Sarani, Kolkata-700017	70,31,540	0.69	Secured creditor _ Security interest annexed hereto
5	The Karur Vysya Bank Limited	Mr. S. Roy, Branch Manager N.S Road Branch, 14, N.S. Road, Kolkata- 700001	35,38,227	0.35	Hypothecation of stock and book debts less than 90 days
6	Tata Capital Financial Services Limited	Mr. Shrinivas.Kodiyal, 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400013, Maharashtra	97,14,741	0.97	Secured creditor _ Security interest annexed hereto
7	HDFC Bank Limited	Mr. Gautam Das, Gillander House, Block – F, 1 st Floor, 8 N S Road, Kolkata - 700001	2,56,83,173	2.55	Secured creditor _ Security interest annexed hereto

Total debt from Secured Financial Creditors (A)			24,39,69,111	24.35	
Unsecured Financial Creditors					
8	Jindal Saw Limited	Mr. Rajiv Pathak,AGM-Legal, A-1, UPSIDC Industrial Area, Nandagaon Road Kosi Kalan, Mathura, Uttar Pradesh- 281403	9,03,96,502	9.04	
9	SREI Equipment Finance Limited	Mr. Abhishek Verma, Senior Manager. SFG,Plot No. Y-10, Block-EP, Sector-V, Salt Lake City, Kolkata-700091	3,62,98,076	3.63	
10	IndusInd Bank Limited	Mr. M. Roy,Deputy Manager-legal,Duckback House, 2nd Floor, 41, Shakespeare Sarani, Kolkata-700017	1,16,95,741	1.13	
11	Darjeeling Dooars Plantations (Tea)Ltd	Mr. Abhyuday Prashad, 2, Hare Street, Nicco House, 4th Floor, Kolkata- 700001	1,82,698	.02	
12	Gujarat Flourochem Limited	Mr. Bhavin Desai, Survey No 16/3, 26/27, Ranjit Nagar, Taluka – Ghogamba, District- Panchmahal- 389380, Gujarat	1,14,98,630	1.14	
Total dues to unsecured Financial Creditors (B)			15,00,71,647	14.96	
Total Dues to Financial Creditors (A+B)			39,40,40,758	39.31	
Operational Creditors					
11	Shivam Transolutions Private Limited	150A Tribhuwan Complex, Mathura Road, Ishwar Nagar, New Delhi 110065	55,33,782	0.55	
12	I C Sancheti & Co	Second Floor, 12 Old Post Office Street, Kolkata - 700 001	12,11,990	0.10	
Total dues to Operational Creditors (C)			67,45,772	0.65	

Total Claims (A +B+C)	40,07,86,530	39.96	
------------------------------	---------------------	--------------	--

DETAILS OF ASSETS REPOSED BY HINDUJA LEYLAND FINANCE LIMITED

SI No	Asset		Machine details	Sub classification of asset (Companies Act 2013)	Remarks
	Classification	subclassification			
1	Plant & Machinery	BEML Dump Truck-BH35	Chassis No. BEMLBH35 2 35074, EngineNo. 25397245	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
2	Plant & Machinery	Ashok Leyland Tippers- 3 Nos	Model 2523, Sr.no. KO357, K1487, K0980	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
3	Plant & Machinery	Ashok Leyland Tippers -5 Nos	Model 2523, Sr. No. PRL3265, PRL2839, PRL2838, PRL2841, PRL3221	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
4	Plant & Machinery	Ashok Leyland Diesel Tanker	Machine Sr No. PCM2692	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
5	Plant & Machinery	Ashok Leyland Tippers- 7 Nos	Model no. 2523, Sr no. PAN1753, PAN1755, PAN1754, PBM7379, PDL8535, PEL5063, PEL 5062	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
6	Plant & Machinery	Nakoda DrillCrawler IRB-400 -2 Nos	Machine sr no. 051541716 & 051541816	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
7	Plant & Machinery	Tata Hitachi EX200LC Hydraulic	Machine Sr. No. 200150147	Plant and Machinery used in mines and quarries - Portable underground machinery	

				and earth moving machinery used in open cast mining [NESD]	
8	Plant & Machinery	Tata Hitachi Dump Tuck EH 600 -3 Nos	Machine Sr. No. 370TDC80052, 0053, 0051	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
9	Plant & Machinery	Tata Hitachi Hydraulic Excavator-ZX650	Machine Sr. No. OACG 0000 67	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
10	Plant & Machinery	Buldozer BD155	Chassis no. 13120, Engine no. 9511251626	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
11	Plant & Machinery	Drill Machine IDM-30	M/C Sr. No. 201106743	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
12	Plant & Machinery	CAT-772GQ-OFF-Highway Truck	M/C Sr. No. LTS00396, Engine no. TXW02251, chassis no. 87400397	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	

DETAILS OF ASSETS REPOSED BY RELIANCE COMMERCIAL FINANCE LIMITED

SI No	Asset		Machine details	Sub classification of asset (Companies Act 2013)	Remarks
	Classification	subclassification			
1	Plant & Machinery	Volvo EC480 Crawler Excavator	Machine Sr. No. 272437	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
2	Plant & Machinery	BEML Dump Truck-BH35	Chasis No. BEMLBH35 2 35075, EngineNo. 25397244	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining[NESD]	
3	Plant & Machinery	COMPRESSURE ofElgi	Machine sr. no. Z03122	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
4	Plant & Machinery	Tata Hitachi Dump Truck EH600 (2 nos)	Machine Sr. No. 370TDC80149 & 150	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining[NESD]	
5	Plant & Machinery	Revathi Light Drill (Model-LHTD)	Machine sr. No.6071401	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
6	Plant & Machinery	Volvo EC480 Crawler Excavator	Machine Sr. No. 273175	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery	

				used in open cast mining [NESD]	
7	Plant & Machinery	Volvo EC210 Crawler Excavator	Machine No. VCEC210BP0005 1285	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
8	Plant & Machinery	Volvo EC210 Crawler Excavator	Machine No. VCEC210BP0005 1286	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
9	Plant & Machinery	Atlas Copco ICM-260	Machine Sr. no. MHN155EDIC260 006	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
10	Plant & Machinery	Tata Hitachi Dump Truck EH600	Machine Sr. No. 370TDC80155	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
11	Plant & Machinery	CAT-772GQ-OFF-Highway Truck	M/C Sr. No. LTS00397, Engine no. TXW02145, chassis no. 87400396	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
12	Plant & Machinery	TATA Hitachi Dump Truck EH 600 (3 nos)		Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	

**DETAILS OF ASSETS REPOSED BY SREI EQUIPMENT
FINANCE LIMITED**

SI No	Asset		Machine details	Sub classification of asset (Companies Act 2013)	Remarks
	Classification	subclassification			
1	Plant & Machinery	Air ROC D35 Crawler Drill LM100 &Comp. AtlasCopco		Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
2	Plant & Machinery	Atlas Copco Drill D-40	Machine Sr. No. MHN15SEDPRD 40003	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
3	Plant & Machinery	Tata Hitachi Excavator EX-350	Machine sr. no. 350V-2336	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	Asset sold
4	Plant & Machinery	Volvo EC480 Crawler Excavator	Machine Sr. No. 272842	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	Asset sold
5	Plant & Machinery	Tata Hitachi Dump Truck EH600	Machine Sr. No. 370TDC80156	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	Asset sold
6	Plant & Machinery	Tata Hitachi Dump Truck EH600	Machine Sr. No. 370TDC80157	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	Asset sold
7	Plant & Machinery	Tata Hitachi Dump Truck EH600 (2 nos)	Machine Sr. No. 370TDC80151 & 152	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	Asset sold

**DETAILS OF ASSETS REPOSED BY INDUSIND BANK
LIMITED**

SI No	Asset		Machine details	Sub classification of asset (Companies Act 2013)	Remarks
	Classification	subclassification			
1	Plant & Machinery	Buldozer BD155	ENGINE NO. 9511251916, CHASIS NO. 13328	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
2	Plant & Machinery	Volvo EC210 Crawler Excavator	ENGINE NO. 11773051, CHASISI NO. VCEC210BC00051 350	Plant and Machinery used in mines and quarries - Portable underground machinery and earth moving machinery used in opencast mining [NESD]	
3	Plant & Machinery	Ashok Leyland Oil Tanker	RJ06B4292, Engine no. WEPZ111238, Chasis No. MB1A3DYC1EP WK6519	Plant and Machinery used in mines and quarries – Portable underground machinery and earth moving machinery used in opencast mining [NESD]	Asset sold
4	Plant & Machinery	Ashok Leyland Water Tanker	RJ06B4295, Engine no. WEPZ111836, Chasis No. MB1A3DYC6EP VK7534	Plant and Machinery used in mines and quarries – Portable underground machinery and earth moving machinery used in open cast mining [NESD]	Asset sold
5	Plant & Machinery	CAT- 772GQ- OFF- Highway Truck	ENGINE NO. TXW02249, CHASIS NO. 87400398	Plant and Machinery used in mines and quarries – Portable underground machinery and earth moving machinery used in opencast mining [NESD]	Asset sold

**DETAILS OF ASSETS REPOSED BY TATA CAPITAL
FINANCIAL SERVICES LIMITED**

SI No	Asset		Machine details	Sub classification of asset (Companies Act 2013)	Remarks
	Classification	subclassification			
1	Plant & Machinery	Drill Machine IDM-30	Machine Sr. no. 201606886, Engine no. 25413735	Plant and Machinery used in mines and quarries- Portable underground machinery and earth moving machinery used in open cast mining [NESD]	

DETAILS OF ASSETS REPOSED BY HDFC BANK LIMITED

SI No	Asset		Machine details	Sub classification of asset (Companies Act 2013)	Remarks
	Classification	subclassification			
1	Plant & Machinery	Excavator New EC- 750	MACHINE SR NO. EC750DL280040, ENGINE NO. 91422	Plant and Machinery used in mines and quarries- Portable underground machinery and earth moving machinery used in open cast mining [NESD]	
2	Vehicles	Motor Car- XUV W8 AWD CAR	Motor vehicles	Motor buses, motor lorries, motor cars and motor taxies other than those used in a businessof running themon hire [NESD]	Settled with HDFC Bank and sold
3	Vehicles	Toyota Fortuner car	vehicles	Motor buses, motor lorries, motor cars and motor taxies other than those used in a businessof running themon hire [NESD]	Settled with HDFC Bank and sold
4	Vehicles	Motor Car CamperNew	Motor vehicles	Motor buses, motor lorries, motor cars and motor taxies other than those used in a businessof running themon hire [NESD]	Settled with HDFC Bank and sold
5	Vehicle	Scorpio	vehicles	Motor buses, motor lorries, motor cars and motor taxies other than those used in a businessof running them on hire [NESD]	Settled with HDFC Bank and sold

REPORT CONSTITUTING COMMITTEE OF CREDITORS

BEFORE THE LEARNED NATIONAL COMPANY LAW TRIBUNAL, KOLKATA BENCH

Case No: C.P (IB). No. 146/KB/2019

In the matter of:

Reliance Commercial Finance Limited (Financial Creditor)

Vs

Vista Mining Private Limited (Corporate Debtor)

List of Creditors as stipulated under clause (d) of sub regulation (2) of regulation 13 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 and Report Certifying constitution of the Committee of Creditors of Vista Mining Private Limited as required under sub regulation (1) of regulation 17 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 is being filed by Soumitra Lahiri, Resolution Professional of Vista Mining Private Limited, having registration number IBBI/IPA-001/IP-P00734/2017-2018/11232 with the Insolvency and Bankruptcy Board of India.

The application for Corporate Insolvency Resolution Process filed by Reliance Commercial Finance Limited , a Financial Creditor under Section 7 of the Insolvency & Bankruptcy Code, 2016 read with rule 6 of Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules 2016 was admitted by The Learned Kolkata Bench of National Company Law Tribunal, Kolkata vide Order No. C.P (IB). No. 146 KB/2019 dated 25th February 2020, wherein Mr. Kanchan Dutta, Insolvency Professional having registration number: IBBI/IPA-001/IP-P00202/2017-18/10391 was appointed as the Interim Resolution Professional.

In the second meeting of the Committee of Creditors, held on 19th March 2020, with voting rights of 85.31%, the Committee of Creditors resolved to replace the Interim Resolution Professional and appoint the undersigned as the Resolution Professional. Vide order, dated 03rd August 2020, the Learned Kolkata Bench of National Company Law Tribunal, Kolkata per Order No. C.P (IB). No. 146 KB/2019 appointed Dr. Soumitra Lahiri, Insolvency Professional, having registration number : IBBI/IPA-001/IP-P00734/2017-18/11232 as the Resolution Professional of Vista Mining Private Limited in conformity with clause (b) of sub section (3) of section 22 of the Insolvency and Bankruptcy Code, 2016.

Vista Mining Private Limited having CIN U27310WB2011PTC161584, has registered office at Suite Number 503, 5th Floor, 1/1 Camac Street, Kolkata – 700 016 was functioning as a mining contractor under Jindal Saw Limited at Bhilwara, Rajasthan.

On commencement of Corporate Insolvency Resolution Process (hereinafter referred to as CIRP), the IRP in conformity with section 15 of the Insolvency and Bankruptcy Code, 2016 read with regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 made Public Announcement in stipulated Form A which was published on 29th February, 2020 in English Daily newspaper Business Standard and Bengali news paper Aajkal both having decent circulation in the state where the registered office of the company is situated.

Form A was also published on the website of the Insolvency and Bankruptcy Board of India (hereinafter referred to as IBBI).

Form A stipulated that last date for submission of claims was 12th March 2020.

As provided in sub regulation (2) of regulation 12 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, *"a creditor, who fails to submit claim with proof within the time stipulated in the public announcement, may submit the claim with proof to the interim resolution professional or the resolution professional, as the case may be, on or before the ninetieth day of the insolvency commencement date"*. In other words, the CIRP regulations provide a window of 90 days from the date of commencement of CIRP to various creditors to file claim with the IRP/RP, as the case may be.

On an from 24th of March, 2020 the entire nation is under lockdown due to pandemic of COVID 19 and keeping this in view the Hon'ble National Company Law Appellate Tribunal issued order on 30th March 2020 stating that time lost due to COVID 19 lock down to be excluded pertaining to any CIRP. IBBI also promulgated regulation 40C exempting delay / loss of time consequent to COVID 19 lock down.

Keeping above in view, a number of claims have been received during COVID 19 lock down period beyond 90 days timeframe stipulated under sub regulation (2) of regulation 12 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 but admitted keeping in view the Hon'ble NCLAT judgement as well as regulation 40C of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

The Public Announcement sought proof of claims from Financial Creditors in Form 'C' as stipulated in Regulation 8. Till the last date of claim i.e. 12th March 2020, the Interim Professional and Resolution Professional has received claims from the following financial creditors:

SI No	Name of Creditors	Address	Amount claimed by the Creditors (In Rs.)	Amount admitted (In Rs. Crore)	Security Interest, if any, in respect of such claim (in Rupees)
Secured Financial Creditors					

1	Hinduja Leyland Finance Limited	Mr. S. Dubey, Legal Head, 27A Developed Industrial Estate, Gundy, Chennai - 600032	14,74,03,343	14.74	Secured creditor _ Security interest annexed hereto
2	Reliance Commercial Finance Limited	Mr. J. Mondal, Manager - Collections Legal, 9B, Wood Street, 4th Floor, Kolkata 700016	3,99,45,892	3.98	Secured creditor _ Security interest annexed hereto
3	SREI Equipment Finance Limited	Mr. Abhishek Verma, Senior Manager. SFG, Plot No. Y-10, Block-EP, Sector-V, Salt Lake City, Kolkata-700091	1,06,52,195	1.07	Secured creditor _ Security interest annexed hereto
4	IndusInd Bank Limited	Mr. M. Roy, Deputy Manager-legal, Duckback House, 2nd Floor, 41, Shakespeare Sarani, Kolkata-700017	70,31,540	0.69	Secured creditor _ Security interest annexed hereto
5	The Karur Vysya Bank Limited	Mr. S. Roy, Branch Manager N.S Road Branch, 14, N.S. Road, Kolkata- 700001	35,38,227	0.35	Hypothecation of stock and book debts less than 90 days
6	Tata Capital Financial Services Limited	Mr. Shrinivas. Kodiyal, 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400013, Maharashtra	97,14,741	0.97	Secured creditor _ Security interest annexed hereto
7	HDFC Bank Limited	Mr. Gautam Das, Gillander House, Block - F, 1 st Floor, 8 N S Road, Kolkata - 700001	2,56,83,173	2.55	Secured creditor _ Security interest annexed hereto
Total debt from Secured Financial Creditors (A)			24,39,69,111	24.35	
Unsecured Financial Creditors					
8	Jindal Saw Limited	Mr. Rajiv Pathak, AGM-Legal, A-1, UPSIDC Industrial Area, Nandagaon Road	9,03,96,502	9.04	

		Kosi Kalan, Mathura, Uttar Pradesh- 281403			
9	SREI Equipment Finance Limited	Mr. Abhishek Verma, Senior Manager. SFG,Plot No. Y- 10, Block-EP, Sector-V, Salt Lake City, Kolkata-700091	3,62,98,076	3.63	
10	IndusInd Bank Limited	Mr. M. Roy,Deputy Manager- legal,Duckback House, 2nd Floor, 41, Shakespeare Sarani, Kolkata- 700017	1,16,95,741	1.13	
11	Darjeeling Dooars Plantations (Tea)Ltd	Mr. Abhyuday Prashad, 2, Hare Street, Nicco House, 4th Floor, Kolkata- 700001	1,82,698	.02	
12	Gujarat Flourochem Limited	Mr. Bhavin Desai, Survey No 16/3, 26/27, Ranjit Nagar, Taluka – Ghogamba, District- Panchmahal- 389380, Gujarat	1,14,98,630	1.14	
Total dues to unsecured Financial Creditors (B)			15,00,71,647	14.96	
Total Dues to Financial Creditors (A+B)			39,40,40,758	39.31	

The Public Notice sought proof of claims from Operational Creditors in Form B as stipulated in Regulation 7. Till the last date of claim i.e. 12th March 2020, the Interim Resolution Professional has received claims from the following Operational Creditors

Sl No	Name of Creditors	Address	Amount claimed by the Creditors (In Rs.)	Amount admitted (In Rs. Crore)	Security Interest, if any, in respect of such claim (in Rupees)
Operational Creditors					
1	Shivam Transolutions Private Limited	150A Tribhuwan Complex, Mathura Road, Ishwar Nagar, New Delhi 110065	55,33,782	0.55	
2	I C Sancheti & Co	Second Floor, 12 Old Post Office Street, Kolkata - 700 001	12,11,990	0.10	

Total dues to Operational Creditors (C)	67,45,772	0.65	
--	------------------	-------------	--

The Public Notice sought proof of claims from Operational Creditors in Form D / Form E as stipulated in Regulation 9. Till the last date of claim i.e. 12th March 2020, the Interim Resolution Professional has received claims from the following workman / employee/ Authorised Representative of workmen and employees.

Sl. No.	Name of the Creditor	Amount of Claim
1	NIL	NIL

No claim has so far been received from any Government / statutory authorities.

As required under sub regulation (1) of regulation 13 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 The interim resolution professional and the resolution professional, have verified every claim, as on the insolvency commencement date and thereupon maintained a list of creditors containing names of creditors along with the amount claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims, and update it. In conformity with clause (d) of sub regulation (2) of regulation 13 the list of creditors has been filed with the Adjudicating Authority.

In compliance with sub section (1) of section 21 of Insolvency and Bankruptcy Code, 2016 as well as sub regulation (1) of regulation 17 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Committee of Creditors have duly been constituted and the same as on date comprise of the following :

The address and contact details of the constituents of Committee of Creditors is as under:

SL No	Name of the Financial Creditor	Address of the Financial Creditor	Email id of the Financial Creditor
1	Hinduja Leyland Finance Limited	Mr. S. Dubey, Legal Head, 27A Developed Industrial Estate, Gundy, Chennai - 600032	sailshdubey@hindujaleylfinance.com
2	Jindal Saw Limited	Mr. Rajiv Pathak, AGM- Legal, A-1, UPSIDC Industrial Area, Nandagaon Road Kosi Kalan, Mathura, Uttar Pradesh- 281403	RajivRanjan.Pathak@jindalsaw.com
3	Reliance Commercial Finance Limited	Mr. J. Mondal, Manager -Collections Legal, 9B, Wood Street, 4th Floor, Kolkata 700016	Jayanta.J.Mondal@relianceada.com

4	SREI Equipment Finance Limited	Mr. Abhishek Verma, Senior Manager. SFG, Plot No. Y-10 , Block-EP, Sector-V, Salt Lake City, Kolkata-700091	abhishek.verma@srei.com
5	IndusInd Bank Ltd.	Mr. M. Roy, Deputy Manager-legal, Duckback House, 2nd Floor, 41, Shakespeare Sarani, Kolkata- 700017	Mallar.roy@indusind.com
6	The Karur Vysya Bank Limited	Mr. S. Roy, Branch Manager N.S Road Branch, 14, N.S. Road, Kolkata-700001	souravroy@kvbmail.com
7	Darjeeling Dooars Plantations (Tea)Ltd	Mr. Abhyuday Prashad, 2, Hare Street, Nicco House, 4th Floor, Kolkata-700001	tea@ddptl.com
8	Tata Capital Financial Services Limited	Mr. Shrinivas.Kodiyal, 11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai - 400013, Maharashtra	Shrinivas.Kodiyal@tatacapital.com
9	HDFC Bank Limited	Mr. Gautam Das, Gillander House, Block – F, 1 st Floor, 8 N S Road, Kolkata - 700001	gautam.das1@hdfcbank.com ; santanubmaiti@gmail.com ;
10	Gujarat Flourochemicals Limited	Mr. Bhavin Desai, Survey No 16/3, 26/27, Ranjit Nagar, Taluka – Ghogamba, District- Panchmahal- 389380, Gujarat	bvdesai@gfl.co.in ; nilesh.pandya@gfl.co.in ;



SOUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO.: IBBI/IPA-001/IP-P00734/2017-18/11232

Soumitra Lahiri

Resolution Professional in the matter of Vista Mining Private Limited (CORPORATE DEBTOR)

Registration Number: IBBI/IPA-001/IP-P00734/2017-2018/11232

Date: October 05, 2020

Place: Kolkata